

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8711/2021

(Arising out of impugned final judgment and order dated 20-12-2019 in CRMA No. 11642/2005 passed by the High Court Of Judicature At Allahabad)

DHANANJAY SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.146877/2021-EXEMPTION FROM FILING O.T.)

Date : 26-11-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Prashant Kumar, Adv.
Mr. Amit Singh, Adv.
Mr. Amarjit Singh Bedi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the special leave petition as also on the prayer for interim relief returnable in two weeks.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER